

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 170 of 2019**  
**&**  
**I.A. No. 1854 of 2019**

**IN THE MATTER OF:**

**Rizwan Ahmad & Anr.**

**...Appellants**

**Versus**

**M/s. Sojitz India Pvt. Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellants :**           **Mr. A. Muraleedharun, Advocate**

**For Respondents :**       **Mr. Arun Kathpalia, Senior Advocate with**  
**Mr. Vasanth Rajasekaran and Mr. Akshay Sachthey**  
**Advocates**

**ORDER**

**19.08.2019**           Post this matter 'for orders' on **16<sup>th</sup> September, 2019** along  
with '*Contempt Case (AT) No. 14 of 2019*'.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice A.I.S. Cheema ]  
Member (Judicial)

/ns/gc